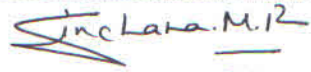


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 221/16	TP 204/17	Hearing	391 / 394	Gokaldas Images Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SINCHANA M.R 9945320087	ROC/RD	

Counsel for petitioner is present. Smt. M.R. Sinchana counsel for ROC is present. She filed memo of appearance for RD and ROC. She has also filed affidavit/report of ROC/RD. Counsel for petitioner has filed affidavit stating that there are no other parties to whom notices are to be issued under the provisions of Companies Act, 2013 and she has also filed certificate issued by the Auditor regarding accounting statement.

List it on 20.06.2017.


MEMBER (J)


MEMBER (T)